

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5970
TO BE ANSWERED ON 10th APRIL, 2017

FOCUS ON TRADE POLICY REFORMS

5970. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

SHRI P.V. MIDHUN REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is taking any steps to focus on the next generation of trade policy reforms that would ensure that markets remain open for business/ITenabled services; and
- (b) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): The Government of India continues to engage the US and the UK Administration for better access of its IT professionals in these countries. India has also taken up the matter on US visa fee hike in the Dispute Settlement Body of the World Trade Organisation (WTO). Likewise liberalised FDI regime, visa regime and special focus on 'ease of doing business' is part of trade reforms to create more opportunities for the businesses including IT services.
